


National Company Law Tribunal  
Allahabad Bench  
Allahabad

84(14(1)/ALD/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.12.2016.

NAME OF THE COMPANY: M/s Saru Alkoh Chemicals Ltd.

SECTION OF THE COMPANIES ACT: u/s 14 of Companies Act.

Sl. No.	Name	Designation	Representation	Signature
1.	PANKAJ GUPTA	FCA		
2.				

Order dated 15.12.2016

84/14(1)/ALD/2016 M/s Saru Alkoh Chemicals Ltd.

The representative of the Company Shri Pankaj Gupta, Chartered Accountant appeared. According to Regulation 68, the waiting period for three months has to be completed from the date of passing of special resolution. List on 28.01.2017 for hearing.

The matter shall be listed on 28.01.2017.

  
SH. V.S.R. AVADHANI (Judicial Member)

  
SH. H.P. CHATURVEDI (Judicial Member)

Dated 15.12.2016